

(2024) 01 TP CK 0019

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 442 Of 2023

Rathindranath Ghosh

APPELLANT

Vs

State Of Tripura And 4 Ors.

RESPONDENT

Date of Decision: Jan. 16, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Debbarma, Kohinoor N. Bhattacharyya, B. Majumder, N. Majumder

Judgement

Arindam Lodh, J

Ms. A. Debbarma, learned counsel appearing for the petitioner has sought for some accommodation to file rejoinder.

Prayer stands allowed.

List the matter on **21.02.2024**.